

NOTIFICATION

In the interest of administration, Ms. Preeti Thakur on her appointment as Additional District and Sessions Judge vide H.P. Government notification No. Home.B.A(2)11/2006-HC-Vol-II, dated 20.9.2017 is posted as such against the vacant post of Additional District and Sessions Judge-I, Una for the purpose of drawing salary etc. with immediate effect.

She is directed to undergo induction training at the H.P. Judicial Academy, Ghandal, Shimla initially for a period of two months.

**BY ORDER OF HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-VI-27154-20

Dated:-21.9.2017.

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Rules)/ Registrar (Establishment)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/ Senior Civil Judges/ Secretaries, District Legal Services Authorities/Mobile Traffic Magistrates/Civil Judges in the State of H.P.
7. The Registrar, Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla and Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director, H.P. Judicial Academy, Ghandal, Shimla for information and necessary action. He is requested to send the charge assumption and oath of allegiance of the aforesaid officer to this Registry and copies of charge assumption report to District and Sessions Judge, Una, H.P.
12. The District and Sessions Judge, Una, H.P. for information and necessary action. He is requested to draw the salary of the aforesaid officer on and w.e.f. the date of her joining at H.P. Judicial Academy till further orders against the vacant post of Additional District and Sessions Judge-I, Una.
13. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.

14. The Accountant General (Audit), H.P., Shimla.
15. The Accountant General, (A & E). Shimla, H.P.
16. Ms. Preeti Thakur, Advocate, D/o Sh. Tek Chand, R/o Chandra Villa, Thakur Bagh, Near Transformer, Annadale, Shimla-171003.
17. All the Deputy Commissioners/Superintendents of Police in H.P.
18. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
19. The Joint Director/Deputy Director, H.P. Judicial Academy, Ghandal, Shimla.
20. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
21. All the Deputy Registrars/ Assistant Registrars/ Court Masters/ Private Secretaries/ Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/ Protocol Officer, High Court of Himachal Pradesh, Shimla.
22. The District Treasury Officer, Una, H.P.
23. The Director Prosecution, H.P., Shimla.
24. Personal file of the above named officer.
25. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
26. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
27. Guard file.


Registrar General